


8. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.35/9/HDB/2018
NAME OF THE COMPANY	Getech Equipment International Private Limited
NAME OF THE PETITIONER(S)	Dr. Sastry
NAME OF THE RESPONDENT(S)	Getech Equipment International Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CMR VELU	Advocate	cmrvelu678@gmail.com 9848010678	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. CMR. Velu, Learned Counsel for the Petitioner. None appeared for the Respondent. The Operational Creditor sought time to confirm whether CP was served or not on Corporate Debtor.

Post the Matter on 6.03.2018.


Member (Tech)


Member (Judl)